



From

Registrar General,
High Court of Uttarakhand,
Nainital.

To

1. All the District Judges, Subordinate to High Court of Uttarakhand.
2. Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
3. Principal Secretary Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
4. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun.
6. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose, Dehradun.
7. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
8. Principal Judge, Family Court, Dehradun and Judges, Family Court, Hardwar, Nainital, Pauri Garhwal & Udham Singh Nagar.
9. Registrar, State Consumer Disputes Redressal Commission, Uttarakhand, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
10. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
11. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
12. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. Udham Singh Nagar.
13. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
14. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
15. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
16. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.
17. Additional Secretary (Law), Public Service Commission, Gurukul Kangari, Hardwar.

C.L. No. 06 /UHC/Admin.A/2016

Dated: July 21st, 2016.

Subject: Nomination of Hon'ble Judge-Incharge to look after the matters related to Labour Court and Labour Tribunal.

Sir,

On the subject noted above, I am to inform that Hon'ble the Chief Justice is pleased to nominate Hon'ble Mr. Justice V.K. Bist as Judge-Incharge to look after the matters related to Labour Court and Labour Tribunal with immediate effect

You are therefore, informed accordingly.

Yours faithfully,

(Kanta Prasad)

No. 3507 /XIII-f-1/Admin.A/2010

Dated: July 21st, 2016.

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. All the Registrars of the Court.
4. Joint/ Deputy/ Assistant Registrars & Section Officers of the Court.
5. I/c N.I.C., High Court of Uttarakhand, Nainital.

Registrar General